

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 100(ND) 2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Sidharth Construction and Trading Pvt. Ltd.
Vs. The Indure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): Mr. S. Agarwal, Advocate

For the Respondent (s): None

ORDER

Ld. Counsel for the Petitioner prays for adjournment on the ground that the arguing counsel is in Orissa. At his request, renotify this case on 5th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**